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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 7480/2022**

MAKEMYTRIP (INDIA) PRIVATE LIMITED Petitioner

Through: Mr Karan Sachdev, Mr

Yogendra Aldak, Mr Agrim Arora, Mr Kunal Kapoor and Mr Sumit Khadaria, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr Rakesh Kumar, CGSC with

Mr Sunil, Advocate for UOI. Ms Sonu Bhatnagar, Senior Standing Counsel for R-1 to 4 with Ms Anushree Narain, Ms

Venus Mehrotra and Ms Nishtha Mittal, Advocates.

AND

+ **W.P.(C)** 12554/2022

MAKEMYTRIP (INDIA) PRIVATE LIMITED Petitioner

Through: Mr Karan Sachdev, Mr

Yogendra Aldak, Mr Agrim Arora, Mr Kunal Kapoor and Mr Sumit Khadaria, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr Rakesh Kumar, CGSC with

Mr Sunil, Advocate for UOI.
Ms Sonu Bhatnagar, Senior
Standing Counsel for R-3 & 4
with Ms Anushree Narain, Ms

Venus Mehrotra and Ms Nishtha Mittal, Advocates. Mr Avishkar Singhvi, Mr Naved Ahmed, Mr Vivek Kumar, Advocates along with Rajesh Kumar, GSTO and Mr Kamal Singh Meena, Jr Asst.

R-5 & R-6.





CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE AMIT MAHAJAN ORDER 15.03.2023

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1.

The learned counsel appearing for respondents seeks further time to seek instructions and address the issue, that is, raised in the

present petition.

2. At her request, list on 23.05.2023.

3. It is informed that the petitioner has already filed a

representation before the Jurisdictional Commissionerate as well as

before the Central Board of Indirect Taxes & Customs (CBIC).

In the meantime, the concerned authorities are directed to 4.

consider the petitioner's representation and pass a speaking order as

expeditiously as possible in any event before the next date of hearing.

VIBHU BAKHRU, J

AMIT MAHAJAN, J

MARCH 15, 2023 RK